


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.92/BB/ 2017	-	Admission	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Rajitha TO 805006006	Petitioner/Applicant	

Counsel for petitioner is present. The matter is listed today for admission. Before admitting the matter, the Tribunal feels notice to be issued to the respondent. Counsel for petitioner has no objection to order notice to the respondent at the first instance.

* Issue notice to the respondent. Registry to prepare notice. Counsel for petitioner to collect the notice from the Registry and serve on the respondent.

List it on 16.10.2017.


MEMBER (J)


MEMBER (T)